

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09-03-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/1163/2019
NAME OF THE PETITIONER(S) : NSL WIND POWER COMPANY (PHOOLWADI) PVT LTD
NAME OF THE RESPONDENT(S) : EASTERN SPINWELL LTD
UNDER SECTION : SEC 9 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
①	SHAMAN MITHRV.	Counsel for Operational Credit.	Shaman Mithrv.

ORDER

Learned Counsel for the Petitioner is present. In relation to the service of the Application effected to the Respondent, the details of which by way of an affidavit of service has not been filed before this Tribunal. In the circumstances, let the same be filed by the Counsel for the Petitioner before this Tribunal on or before the next date of hearing. Post this matter on **23.03.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)